NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : CP/1/2015

NAME OF THE TRANSFEROR : UNION OF INDIA

NAME OF THE TRANSFERRE : FINANCIAL TECHNOLOGIES INDIA PVT LTD

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. Staldiptorio Sarkon (st Coursel) Gursel Los b. (Vinod Camar) (2-4, Rig. 21, R23 poRzy R20

2. Mohits Advani
2. Mohits Advani
2. RS-8, R10-17
Edward Tamp

3. KMMg legal. Arvind Lakhawat - R 29. Shashaule Trivecli - R 29

4. Navien Kumai North _ Counsel for Interiories.

5. B. Dhanaraj 2 - Comul Asat. ASG. G. Rajergopalar.

6) P.RAS KUMAR QUABAKY

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RAN ZANA

(OUNSEL FOX SNAXE MOLDERS OF KI SMAFT) (.A 74/16 RI KOYOGAZZ 1-12

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ORDER

Counsels for both the parties are present. Counsel for R2 to R4, R19 to R21 and R23 to R27 completed the final submissions. Counsels for R9, R18, R22 and R29 prayed for time to make final submissions. At request, time is enlarged. Put up on **21.11.2017** at **10.30 A.M.**

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MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)